

WRIT PETITION (C)

FILING NUMBER: 2856/2020

VINAY ELECTRICALS

: PETITIONER

Vs

UNION OF INDIA AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Copy may be served to respondent no 1 to 4.
2. Designation may be mentioned in para 1 of affidavit.
3. Pagination after page no. 32 may be verified or corrected.
4. Pagination against annex 8 on index may be verified or corrected.
5. F/C or T/C of page no. 24 may be given.
6. Annex no. may be mentioned with document described in para 1, prayer and synopsis.

Saket Kumar Singh

17/06/2020.